

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1763  
TO BE ANSWERED ON 10.03.2025**

**WAGES AND FINANCIAL SUPPORT FOR TEA FARMING IN ASSAM**

**1763. MD. RAKIBUL HUSSAIN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that tea garden workers of Barak Valley and Assam Valley in the State of Assam receive different wages;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) whether any Government schemes are offering low-interest loans for farm modernization and productivity improvement, if so, the details thereof;**
- (d) the measures taken by the Government to ensure that tea farmers, particularly in remote areas have access to financial support and resources for growth;**
- (e) whether the Government intends to fulfil its promise to increase the daily wage of tea workers to Rs. 351; and**
- (f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (f): The wages of Barak Valley are traditionally placed at a lower rate than the wages of Assam Valley due to various factors like production, quality and price of tea.**

**For better outreach at grass roots level, there are regional/sub-regional offices in the areas of tea plantations, which interact with small growers and hand hold them for availing the schemes in remote areas. All services under the scheme of Tea Board are being delivered online (through the Service Plus portal) and financial assistance is made in DBT mode.**

**The wages in the major tea growing states are fixed as per bipartite/tripartite agreement reached among producer associations, workers unions and State Government.**

**For increasing wages of tea garden workers, a Minimum Wages Advisory Board has been notified and an Advisory Committee has also been constituted under the Board.**

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